

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Cancer Institute, Madras, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cancer Institute, Madras, for the year 1986-87. [Placed in Library. See No. LT-5309/87]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pasteur Institute of India for the year 1986-87. [Placed in Library. See No. LT-5310/87]

(9) A copy of the Annual Accounts (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1986-87 together with Audit Report thereon. [Placed in Library. See No. LT-5311/87]

(10) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Institute of Homoeopathy, Calcutta, for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-5312/87]

Review of the working of and Annual Reports of Andaman and Nicobar Islands Forest and Plantation Development Corporation Ltd., Port Blair for 1986-87

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1986-87.

(ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5313/87]

12.13 hrs

AMENDMENTS TO DIRECTIONS BY THE SPEAKER UNDER THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS IN LOK SABHA (THIRD EDITION)

[English]

SECRETARY-GENERAL: I beg to lay on the Table a copy of the amendments to Direction 124A (Hindi and English versions) issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Amendment Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 30th November, 1987 and transmitted to the Rajya Sabha for its recommendations and to

state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.14 hrs.

ESTIMATES COMMITTEE

[English]

Fifty-First Report

SHRIMATI CHANDRA TRIPATHI (Chandauli): I beg to present the Fifty-First Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Forty-fourth Report of the Committee (8th Lok Sabha) on the Planning Commission's System and Procedure for appraisal of Plan schemes.

12.15 hrs

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES

[English]

Reports of study tours

SHRI RAM RATAN RAM (Hajipur): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Report of the Study Tour of Study Group I of the Committee on its visit to Bombay, Bangalore, Coimbatore, Ooty, Mysore and Hyderabad during October, 1987.

(ii) Report of the Study Tour of Study Group II of the Committee on its visit to Guwahati, Shillong, Imphal and Calcutta during October, 1987.

COMMITTEE ON GOVERNMENT ASSURANCES

[English]

Ninth report

PROF. NARAIN CHAND PARASHAR (Hamirpur): I beg to present the Ninth Report (Hindi and English versions) of the Committee on Government Assurances.

12.16 hrs

MOTION OF NO-CONFIDENCE IN THE
COUNCIL OF MINISTERS

[English]

MR. SPEAKER: I have to inform the House that I have received 3 identical notices of Motion of No-Confidence in the Council of Ministers under Rules 198 from Sarvashri C. Madhav Reddy, Basudeb Acharya, Mohd. Mahfooz Ali Khan, Dinesh Goswami, Piyus Tiraky, Prof. Madhu Dandavate, Sarvashri Indrajit Gupta, H.A. Dora, V. Kishore Chandra S.Deo, Mewa Singh Gill, Bhai Shaminder Singh, Dr. Datta Samant, Shri N.V.N. Somu, Dr. A.K. Patel and Shri C. Janga Reddy.

Shri C. Madhav Reddy is the first signatory in all the three notices. The Motion reads as follows:

"This House expresses its want of confidence in the Council of Ministers."

May I request those Members who are in favour of leave being granted to this Motion to rise in their places.

As not less than 50 Members have risen in support of the Motion, leave is granted. The discussion may be taken up immediately.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L BHAGAT): The Government want that we